

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT, UDAIPUR**

No.F.4 (1)-DJ/G/2015-19/3414/

May, 7th of 2019

// _____ N O T I F I C A T I O N _____ //

Subject :- Merit-Cum-Selection List of the Process Server qualified for the post of **"BAILIFF"**.

Pursuant to the approval of the Hon'ble High Court of Tripura, Agartala, vide No.F.26 (3)(G)-HC/2019/7464, dated 1st May, 2019, the **Final Merit-Cum-Selection list of Process Server qualified for the post of "BAILIFF"** as per marks obtained in the written examination held on 23-02-2019, is hereby published in the table here-in-below in column No. 04.

Sl No.	Name of the Process Server	Category	Marks obtained	Remarks
1	2	3	4	5
1.	Shri Bishnupada Roy Barman, Process Server, Court of the District & Sessions Judge, Khowai Judicial District, Khowai.	UR	40 ½	Against ST post on the basis of merit as per Rule 17 of "The Tripura District Courts' Ministerial Establishment (Recruitment and Conditions of Service) Rules, 2014" due to non availability of ST candidate.
2.	Shri Prafulla Debbarma, Process Server, Court of the Sub-Divisional Judicial Magistrate-Cum-Civil Judge (Jr. Div.), Bishalgarh, Sepahijala Judicial District.	ST	28	Against ST post on the basis of merit.

(A. K. NATH)

CHAIRMAN

[Selection Committee]
**District & Sessions Judge,
Gomati Judicial District, Udaipur**